

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2019
IA(I.B.C)/1071(KB)2023, IA(I.B.C)/296(KB)2024,
IA(I.B.C)/12(KB)2023, IA(I.B.C)/2065(KB)2023,
IA(I.B.C)/1086(KB)2021, IA(I.B.C)/787(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	NU SRI SHYAM PHARMACEUTICALS PVT. LTD. VS GEMS CARE AND CURE HEALTH CENTRE PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Goptu, Adv.]

Mr. Balaram Pandit, Adv.] For the Ld. Liquidator in IA/1071/2320, IA/296/2024,]
IA/12/2023 and IA/2065/2023 in CP/201/2019

Mr. Amit Nath, Adv.] For Respondent No.1 in IA1086/2021

ORDER

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/1086(KB)2021
 - a. Affidavit has been filed by the Ld. Counsel on behalf of the Respondent No.1
 - b. None appears for the Respondent No.2 & 3 and affidavit has also not been filed by them in terms of order dated 9th January, 2024. Therefore, right to file the affidavit by the Respondent Nos.2 & 3 is closed.
 - c. Post this matter for further consideration on **10.06.2024**.
3. Post this matter along with remaining IAs 10.06.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**